

for Academic Networks (GIAN) to enable foreign faculty to teach some courses in the higher educational institutions. The position of vacancies in Central Institutions in West Bengal is as under:

Name of the Institution	Sanctioned Posts	In position	Vacant
ISM Dhanbad	455	272	183
IIT Kharagpur	1127	607	520
IIM Calcutta	104	89	15
NIT Durgapur	285	190	95
IISER Kolkata	95	84	11
Visva-Bharati University	639	544	95

Funds for Sarva Shiksha Abhiyan in Bihar

†2117. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that heavy deduction has been made in the amount supposed to be given to Bihar under Sarva Shiksha Abhiyan, if so, the reasons therefor; and

(b) the policy of Government in this regard, the details thereof ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) No, Sir.

(b) With effect from financial year 2015-16, the Ministry of Finance has revised the fund sharing pattern of the Centrally Sponsored Scheme of Sarva Shiksha Abhiyan (SSA) from the ratio of 65:35 to 60:40 between Centre and the States. These changes in the fund sharing pattern are based on the report of the Sub-Group of Chief Ministers on Rationalization of Centrally Sponsored Schemes constituted by the National Institution for Transforming India (NITI) Aayog. With the acceptance of the recommendations of the 14th Finance Commission by Government of India, the devolution to the States has increased from 32% to 42% of the net Union Tax Receipts. This is expected to entail devolution of additional resources to States as untied funds.

Funds for cooking gas to Rajasthan for mid-day meal scheme

†2118. SHRI ASHK ALI TAK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state whether consequent upon withdrawal of gas subsidy, the Government proposes to make a payment of ₹ 714.34 lakh to the State

† Original notice of the question was received in Hindi.

Government of Rajasthan towards increased cost of cooking gas to prepare food under the mid-day meal scheme, if so, by when, if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): The Government of India has decided that additional expenditure to be incurred by the States/UTs for procurement of unsubsidized LPG cylinders will not be separately reimbursed to the States/UTs *w.e.f.* 1st April, 2015, but the cost would form part of the cooking cost. The States/UTs have been informed accordingly. Thus, the State Government of Rajasthan is not eligible for any additional funds for procurement of unsubsidized LPG cylinders.

Reservation in higher educational institutions

2119. SHRI DEVENDER GOUD T.: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of reservation presently been provided in higher educational institutions;

(b) in what manner Ministry proposed to take action on Supreme Court's directive to scrap quota in higher educational institutions in the national interest; and

(c) whether it is a fact that Supreme Court has also ruled to this effect in two cases in 1988; and if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) The Central Educational Institutions (CEIs) (Reservation in Admission) Act, 2006 Act provides for the reservation of students belonging to the Scheduled Castes (SCs)/ Scheduled Tribes (STs) and Other Backward Classes (OBCs) of citizens to the extent of 15%, 7.5% and 27%, respectively, in Central Educational Institutions (CEIs) established, maintained or aided by the Central Government subject to exceptions provided under Section 4 of the Act and subject to special provisions for regions specified in the amendment to the Act in 2012.

The policy of reservation in teaching posts in Central Educational Institutions is laid down by the Department of Personnel and Training and the Department of Higher Education. The University Grants Commission (UGC) has laid down that reservation to the extent of 15% and 7.5% respectively is applicable to all teaching posts in all Central Universities and grant-in-aid institutions funded by the Central Government, through it, except Minority Institutions under Article 30(1) of the Constitution. It has issued instructions to these institutions for OBC reservations in direct recruitment at the Assistant Professor/Lecturer level as per the percentage of reservation stipulated by Department of Personnel and Training for OBCs.